

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 160 of 1997

Date of order: 8.8.2006

Present : **Hon'ble Mr. B.V. Rao, Judicial Member**
Hon'ble Dr. A.R. Basu, Administrative Member

UDAY NATH PATHAN

- VS -

UNION OF INDIA & ORS. (S.E.Rly)

For the Applicant : None

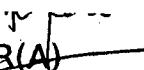
For the Respondents : Mr. S. Choudhury, Counsel

ORDER

Per Mr. B.V.Rao, JM:

No representation on behalf of the applicant. However, the Ld. Counsel for the respondents is present and heard. Since it is an old matter of 1997 it seems that the applicant is no longer interested to prosecute his matter.

2. Hence the matter is dismissed for default. No costs.

MEMBER(A) 

MEMBER(J) 

(a) S/ No of the "Applicant"
(b) Name of the applicant
(c) Dt. of presentation of application for copy
(d) No. of pages
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(f) Dt. of preparation of copy 10/8/2006
(g) Dt. of delivery of the copy to the applicant
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